

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI
OA 1336/99

New Delhi this the 17th day of December, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Dr. Lalitesh Kashyap,
Ex. Medical Supdt.,
Ayurvedic Hospital,
Lodi Road, New Delhi.

.. Applicant

(None for the applicant)

Versus

1. Union of India and Ors
through Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
2. The Secretary (ISM&H),
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
3. The Director General (Health Services),
Nirman Bhawan, New Delhi.

.. Respondents

(By Advocate Sh. Madhav Panikar)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Applicant seeks a direction to implement the Tribunal's order dated 4.11.97 in OA 2542/96 to the extent that they should consider her case for promotion to SAG Grade (Rs. 5900-6700) with all consequential benefits.

2. On 7.12.99, applicant's proxy counsel had appeared in and/his presence the case was listed for today but none has appeared for the applicant. Shri Panikar has appeared for the respondents.
3. Shri Panikar states that in so far as applicant's claim for consideration for promotion to SAG is concerned, the matter has already ^{been} referred to UPSC for consideration, and meanwhile

been
applicant has already granted pay scale of Rs. 4500-5700 in terms
of the Tribunal's aforesaid order dated 4.11.97 in OA 2542/96.

4. Noting the above, the OA stands disposed of as above. No costs.

Later after the above order was dictated in the open Court
Shri V.K.Rao, counsel for the applicant appeared.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)